

PUNJAB VIDHAN SABHA

BILL NO.32-PLA-2021

**THE PUNJAB LEARNING OF PUNJABI AND OTHER
LANGUAGES (AMENDMENT) BILL, 2021**

(Bill as passed by the Punjab Vidhan Sabha)

The following Bill was passed by the Punjab Vidhan Sabha:-

A

BILL

further to amend the Punjab Learning of Punjabi and other Languages Act, 2008.

BE it enacted by the Legislature of the State of Punjab in the Seventy-second Year of the Republic of India as follows:-

1. (1) This Act may be called the Punjab Learning of Punjabi and other Languages (Amendment) Act, 2021. Short title and commencement.

(2) It shall come into force on and with effect from the date of its publication in the Official Gazette.

2. In the Punjab Learning of Punjabi and other Languages Act, 2008, in section 8,- Amendment in section 8 of Punjab Act 25 of 2008.

- (i) in sub-section (1), for the words "rupees twenty five thousand", the words "rupees fifty thousand" shall be substituted;
- (ii) in the first proviso to sub-section (1), for the words "rupees fifty thousand", the words "rupees one lac" shall be substituted;
- (iii) in the second proviso to sub-section (1), for the words "rupees one lac", the words "rupees two lac" shall be substituted; and
- (iv) after sub-section (1), the following sub-section shall be added, namely:-

"(1A) Where the State Government is of the opinion that it is necessary or expedient to do so, it may, for reasons to be recorded in writing, suitably enhance or reduce any of the penalty as specified in sub-section (1)."

**CHANDIGARH:
THE 26TH NOVEMBER, 2021**

**SURINDER PAL,
SECRETARY.**